

OFFICE OF THE DISTRICT & SESSIONS JUDGE GANJAM, BERHAMPUR

L.No _____/Dtd

From

The District Judge,
Ganjam, Berhampur.

To

The Registrar (Inspection),
High Court of Orissa,
CUTTACK.


Sub Submission of Statistical Information regarding Institution, Disposal and Pendency of cases during the period from 01.10.2018 to 31.12.2018 for publication of quarterly "COURT NEWS" and "SUPREME COURT DATA" of Orissa High Court, Cuttack.

Ref :- Hon'ble Court's Letter No. 8026(20) dtd. 24.10.2011, 2308 (14) dtd. 07.04.2007, 6137(14) dtd. 05.09.2007 and 10761(35) dtd. 16.12.2014 and 7151(38) dtd. 17.08.2016

Sir,

With reference to the letter and subject cited above , I am to furnish herewith the required information in the prescribed proforma regarding Institution, Disposal and Pendency of Civil ,Sessions and Criminal Cases during 4th quarter, 2018 i.e., from 01.10.2018 to 31.12.2018 relating to Ganjam Judgeship for favour of kind perusal of the Hon'ble Court.

Yours faithfully,


District Judge,
Ganjam, Berhampur.

Encl :- As above.

Memo No. 328 /dtd. 11/11/2019.

Copy to the System officer, Dist. Court, Berhampur for information and necessary action.


Registrar 11-1-19
Civil Courts, Berhampur

**STATEMENT SHOWING THE STATISTICAL INFORMATION REGARDING INSTITUTION, DISPOSAL AND PENDENCY OF DIFFERENT CASES
DURING THE 4TH QUARTER 2018**

(For the Court News and Supreme Court of India)

Name of the Judgeship :- GANJAM JUDGESHIP

Sl.No.	Name of the Court	Opening Balance at the beginning of the Qr.	Institution during the Qr.	Disposal during the Qr.				Closing Balance at the end of the Qr.	Pendency of cases		
				Cont.	Uncont.	Others if any,	Total		0 to 5 years	More than 5 years	
										5 to 10 yrs.	over 10 years
(A) CIVIL CASES											
1	Civil Suits (All)	4656	297	118	286	80	484	4469	3896	301	272
2	Civil Appeal	759	89	14	5	42	61	787	731	52	4
3	Misc. Appeal	140	14	5	7	1	13	141	125	15	1
4	Civil Revision	15	2	0	2	0	2	15	13	1	1
5	Executions	1836	84	2	29	14	45	1875	1194	244	437
6	MJC +Spl.Act (Civil)										
	(a) M.J.Cs	1875	222	115	88	23	226	1871	1508	259	104
	(b) Spl.Act (civil)	52	2	3	1	0	4	50	46	3	1
	(c) Other cases, if any, (FDCS)	80	5		1	1	2	83	45	12	26
	Total	2007	229	118	90	24	232	2004	1599	274	131
7	M.A.C.T.	1566	230	16	101	90	207	1589	1466	104	19
	(A) TOTAL	10979	945	273	520	251	1044	10880	9024	991	865
(B) SESSIONS COURT CASES											
1	Sessions	3747	424	125	65	136	326	3845	2816	870	159
2	Criminal Appeal	313	54	17	2	34	53	314	289	23	2
3	Criminal Revision	104	23	14	4	5	23	104	98	6	0
4	Criminal Misc. (Bail)	101	797	480	191	120	791	107	101	6	0
	H.R.	0	0	0	0	0	0	0	0	0	0
5	Spl. Act Cases (Criminal)										
	(i) SC & ST (POA) Act	386	40	9	7	6	22	404	364	39	1
	(ii) N.D.P.S. Act	314	56	5	1	54	60	310	234	64	12
	(iii) Electricity Act cases	256	1	0	68	0	68	189	132	53	4
	(iv) POCSO Act	466	39	6	0	0	6	499	499	0	0
	(v) OPID (Chit fund cases)	73	6	2	1	0	3	76	74	2	0
	(vi) Drugs & Cosmetic Act	8	0	0	0	0	0	8	8	0	0
	Other cases, if any, (transferred petition)	4	4		1		1	7	7	0	0
	TOTAL of spl. Act cases	1507	146	22	78	60	160	1493	1318	158	17
6	P.C.Act Cases										
	(a) Vigilance	287	4	5	2		7	284	102	93	89
	(b) C.B.I.	0	0	0	0	0	0	0	0	0	0
	TOTAL of PC Act cases	287	4	5	2	0	7	284	102	93	89
	(B) TOTAL	6059	1448	663	342	355	1360	6147	4724	1156	267
(C) JUVENILE CASES											
	© JUVENILE CASES	458	22	26	1	8	35	445	345	93	7
(D) CRIMINAL CASES (Magisterial Courts)											
	(ii) General File	30311	1686	0	184	182	366	31631	21911	5502	4218
	(i) Trial file	15173	1684	875	340	190	1405	15452	10209	2745	2498
	(D) TOTAL	45484	3370	875	524	372	1771	47083	32120	8247	6716
	Total (B)+(C)+(D)	52001	4840	1564	867	735	3166	53675	37189	9496	6990
	GRAND TOTAL (A) + (B)+(C)+(D)	62980	5785	1837	1387	986	4210	64555	46213	10487	7855

Sd/-
DISTRICT JUDGE,
GANJAM, BERHAMPUR.